

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. /51/00764/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 21.08.2019.

1. Lal Babu Choudhary (HRMS No. 200206490) son of Shri Bimal Choudhary Resident of village/P.O-Pindaruch P.s. kamtaul, District- Darbhanga (Bihar).
2. Abhay Shankar Jha (HRMS No. 200206486) son of Sri Sita Ram Jha, Resident of Village/P.O.-Pindaurudh, P.S.- Kamtaul District- Darbhanga (Bihar).
3. Shyam Bihar (HRMS No. 200206484) son of Sri Mahabir Prasad Yadav Resident of vialge- Tiebaris, P.s.- haveli Kharagpur District- Munger (Bihar).
4. Kamlesh Kant Yadav (HRMS NO. 200206480) son of Sri R.P. Yadav, Resident of Village/P.O.- Pasopur, District- Darbhanga (Bihar).
5. Indra Deo Yadav (HRMS No. 200206483) son of Sri Bengali Prasad yadav, Resident of village- Dhaba P.s.- Khesar District- Banka (Bihar).
6. Radhye Shyam yadav (HRMS No. 200206491) son of late Sukhdeo Ydav Resident of village –Pokharia P.S.- haveli Kharagpur District- Munger.
7. Raj Kumar Yadav (HRMS No. 200206481) son of Sri Rmeshwar Prasad Yadav, Resident of village/P.O. harpur, District- Munger (Bihar).
8. Bhola Choudhary (HRMS No. 200206482) son of late Arjun Choudhary Resident of village Dharhar, P.S.- Laheeriasari, District- darbhanga (Bihar).
9. Mohan Choudhary (HRMS No. 200206487) son of late Baleshway Choudhary Resident of village-Chahuta, P.s.- Bisfi District-Madhubani (Bihar).
10. Arun Kumar (HRMS No. 200206488) son of late Ganak Rai, Resident of village- Gangpur Astghar, P.S.- Athmalgola, District- patna (Bihar).
11. Dilip Kumar (HRMS No. 200206489) son of late Kasim Sah Resident of Village- Dilawarpur P.S. Bihta, District- Patna (Bihar).

.....Applicant

By advocate : Shri M.P. Dixit

Versus

1. The Bharat Sanchar Nigam Limited, through Chief Managing Director, Jan Path new Delhi-110001.

2. The Assistant General Manager, Bharat Sanchar Nigam Limited, Jan Path, New Delhi-110001.
3. The Chief General Manager, Bharat Sanchar Nigam Limited, Jharkhand Circle, Ranchi-835217.
4. The General Manager, Telecom District, Bharat Sanchar Nigam Limited, Dhanbad - 826001 (Jharkhand).
5. The Principal General Manager, Telecom District, Bharat Sanchar Nigam Limited, Dhanbad -826001 (Jharkhand).
6. The Deputy General Manager, Telecom District, Bharat Sanchar Nigam Limited, Dhanbad -826001 (Jharkhand).
7. The Telecom District Manager, Telecom District, Bharat Sanchar Nigam Limited, Dumka-814101 (Jharkhand).
8. The Principal, ARTTC, office of the General Manager, Telecom, ARTTC Building, Bharat Sanchar Nigam Limited, Ranchi-835217 (Jharkhand).
9. The Divisional Engineer (CFA) office of the Telecom District Manager, Bharat Sanchar Nigam Limited, Dumka-814101 (Jharkhand).
10. The Accounts Officer, office of the Principal General Manager, Telecom District, Bharat Sanchar Nigam Limited, Dhanbad-826001 (Jharkhand)
11. The Accounts Officer office of the Telecom District Manager, Bharat Sanchar Nigam Limited, Dumka -814101 (Jharkhand).
12. The Secretary to the Government of India, Department of Telecommunication, Sanchar Bhawan, New Delhi-110001.

.....Respondents

By Advocate : **Shri B.K. Pathak for BSNL**
Shri Rajendra Krishna for DOT

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- Heard the parties. In the instant O.A., it is contended by the applicants that the applicants are permanent employee of the respondents working as Assistant Telecom Technician (ATT) under the administrative control of Telecom District Manager, Bharat Sanchar Nigam Limited, Dumka in short TDM, BSNL. The main grievance of the applicants is that the applicants have accepted deduction under GPF Scheme therefore the respondents started deduction approximately Rs.2000/- per month under the head of GPF Scheme however in the pay slip GPF balance has been shown as 0.00 in spite of regular

deduction of GPF subscription. The applicants, therefore, the submitted various representation for showing the total balance in GPF of each employee but elicited no response. The last representation submitted by the applicants is dated 28th February 2019 (Annexure A/2 series refer) wherein they have requested the DGM, BSNL, Dhanbad for rectifying the said mistake and showing the total balance in GPF so that they can utilize the said amount for betterment of the life of their family. However, the said representation has neither been considered nor respondents have given the details of balance in GPF account.

2. On the other hand, l/c Shri B.K. Pathak, appearing on behalf of BSNL assured that the pending representation of the applicants will be considered and the applicants will be intimated about their total balance in GPF and it will also be shown in the pay slip.
3. In view of the aforesaid submissions made by the respondents, we dispose of this O.A with direction to respondent no. 5 to consider the representation of the applicant and intimate the applicants within 30 days from the date of receipt of copy of this order.
4. In view of the above, this O.A stands disposed of. No costs.

(Dinesh Sharma)
Member (Admn.)
mks

(Jayesh V. Bhairavia)
Member (Judl.)